

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 56 of 2017 &
IA Nos. 155, 154 & 444 of 2017**

Dated: 2nd August, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Bharat Aluminium Co. Ltd. Appellant(s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad for R-1

Mr. K. Gopal Choudary a/w
Mr. Arvind Banerjee (Rep.) for R-2

ORDER

Learned counsel for respondent No.1 seeks three weeks time to file reply. They may file the same on or before 24.08.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 08.09.2017 after serving copy on the other side.

List the matter on **12.09.2017.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**